



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NEW DELHI DISTRICT, PATIALA HOUSE COURTS, NEW DELHI

ORDER

The following transfers and postings are hereby made in official exigency with immediate effect:-

S. No.	Name of Officials (Sh./Ms.)	From	To
1	Sunita Bara JA/26825224	Ahlmad in the abolished Court of JMFC (NI Act) DC-02, NDD, PHC, ND	Ahlmad in the Court of Undersigned.
2	Neha Sachdeva JA/94160047	Ahlmad in the Court of Undersigned.	Ahlmad in the Court of Sh. Dharmender Rana, Ld. DJ-01, NDD, PHC, ND
3	Arvind JA/14330641	Ahlmad in the Court of Sh. Dharmender Rana, Ld. DJ-01, NDD, PHC, ND	Ahlmad in the Court of Ms. Twinkle Chawla, JMFC-04, NDD, PHC, ND
4	Daleep Singh JA/93727348	Ahlmad in the Court of Ms. Twinkle Chawla, JMFC-04, NDD, PHC, ND	Reader in the Court of Ms. Twinkle Chawla, JMFC-04, NDD, PHC, ND
5	Manju Rana SJA/52688016	Reader in the Court of Ms. Twinkle Chawla, JMFC-04, NDD, PHC, ND	Sr. JA/Branch Incharge, Purchase Cell and Stationary Branch, NDD, PHC, ND
6	Pawan Kumar JA/32363116	Ahlmad in the Court of Sh. Ravi, Ld. JMFC-07, NDD, PHC, ND	Ahlmad in the Court of Ms. Vidushi Garg, Ld. JMFC, Digital Traffic Court, NDD, PHC, ND
7	Salli Topro JA/26694921	Ahlmad in the Abolished Court of Ld. JMFC (NI Act), DC-01, NDD, PHC, ND	Ahlmad in the Court of Sh. Ravi, Ld. JMFC-07, NDD, PHC, ND
8	Jyoti Varshney SJA/17352680	Reader in the Court of Ms. Shruti Chaudhary, Ld. SCJ/RC, NDD, PHC, ND	SJA in Digitization Branch, NDD, PHC, ND
9	Manu Vasudev JA/59522735	Reader in the Abolished Court of Ld. JMFC (NI Act), DC-02, NDD, PHC, ND	Reader in the Court of Ms. Shruti Chaudhary, Ld. SCJ/RC, NDD, PHC, ND
10	Nitish Kumar JJA	Asst. Ahlmad in the Court of Ms. Shefali Barnala Tandon, ASJ-06, NDD, PHC, ND	JJA in Copying Agency Branch, NDD, PHC, ND
11	Deepak Gautam JJA	Asst. Ahlmad in the Abolished Court of Ld. JMFC (NI Act), DC-03, NDD, PHC, ND	Asst. Ahlmad in the Court of Ms. Shefali Barnala Tandon, ASJ-06, NDD, PHC, ND
12	Mohd. Sultan JA/85268921	Reader in the Abolished Court of Ld. JMFC (NI Act), DC-01, NDD, PHC, ND	Reader in the Court of Sh. Aridaman Singh Cheema, JMFC-03, NDD, PHC, ND
13	Raj Rahadur JA/18297891	Reader in the Court of Sh. Aridaman Singh Cheema, JMFC-03, NDD, PHC, ND	JJA in Stationery Branch, NDD, PHC, ND
14	Tushar Mittal JJA	Asst. Ahlmad in the Abolished Court of Ld. JMFC (NI Act), DC-02, NDD, PHC, ND	Asst. Ahmad in the Court of Sh. Pranav Joshi, ACJM-01, NDD, PHC, ND
15	Surender Kr. Maurya JJA	Asst. Ahmad in the Court of Sh. Pranav Joshi, ACJM-01, NDD, PHC, ND	JJA in Digitization Section, NDD, PHC, ND
16	Rajesh Kumar JA/77463618	Reader in the Abolished Court of Ld. JMFC (NI Act), DC-03, NDD, PHC, ND	Reader in the Court of Sh. Siddhant Sihag, ACJM-02, NDD, PHC, ND

17	Shyam Jaiswar SJA/80913937	Reader in the Court of Sh. Siddhant Sihag, ACJM-02, NDD, PHC, ND	St.JA/Branch Incharge, Computer Branch and V-Sewa Kendras, NDD, PHC, ND
18	Atul Pandey JA/55675975	Ahmad in the Abolished Court of I.d. JMFC (NI Act), DC-03, NDD, PHC, ND	JA in General Branch, NDD, PHC, ND
19	Ankit Yadav JJA	Asst. Ahmad in the Abolished Court of I.d. JMFC (NI Act), DC-01, NDD, PHC, ND	Asst. Ahmad in the Court of Sh. Ravi, I.d. JMFC-07, NDD, PHC, ND
20	Sunita Yadav JJA/71941964	Asst. Ahmad in the Court of Sh. Ravi, I.d. JMFC-07, NDD, PHC, ND	JA in Accounts Branch, NDD, PHC, ND
21	Jitender Chowkidar/92232	Chowkidar in office pool, NDD, PHC, ND	Chowkidar in Care Taking Branch, NDD, PHC, ND

Note :

1. Earlier transfer order no. 32504-32593/Admin./P&T/Pr.D&SJ/ND/PHC/ND/2025 dated 10.11.2025 with regard to Sh. Bharat Thakur, JA (Sr. No. 23) is hereby cancelled.
2. Sh. Sanjay Upreti , JA, E.C. 48246380 is hereby designated as Branch Incharge, Digitization Section, NDD, PHC, ND in addition to work already assigned to him.
3. Sh. Manish Kumar, JA, E.C. 33046038 shall look after the work of RTI Branch in as link absence of Ms. Pinki Ravikant, JJA
4. Ms. Bharti Devi, Peon, E.C. 10791600 shall also look after the work of General branch in addition to work already assigned to her.
5. All internal daks (Intra District Dak) of the Branches, where Peons are posted, shall be distributed by their own Peon after getting the R&I Branch number.
6. Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

Chandru

(ANJU BAJAJ CHANDRA)
Principal District & Sessions Judge
New Delhi District, PHC, New Delhi

No. 893 - 960 /Admin./P&T/Pr. D&SJ/ND/PHC/ND/2026

Dated : 14/01/2026

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The concerned I.d. Presiding Officers, Patiala House Courts, New Delhi.
3. The Personal Office of the undersigned.
4. The Administrative Officer (Judl.), Patiala House Court, New Delhi
5. The concerned officials.
6. The Branch-Incharge, Accounts Branch, R&I Branch(Layers), Patiala House Courts, New Delhi
7. The Dealing Official; Leave Section, Patiala House Courts, New Delhi.
8. The Dealing Official; LAYERS seat, Tis Hazari Court, Delhi.
9. The Dealing Official, T&P, Admin.-I, II, III, Personal File/ACR/Leave/Website Committee, THC, Delhi.

Chandru

Principal District & Sessions Judge
New Delhi District, PHC, New Delhi